

**AGREEMENT WITH BURMAH-SHELL  
REVISED**

\*130. SHRI BIREN ROY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the main features of the revised terms of agreement, substituting the agreement of 1951 between the Government of India and the Burmah-Shell oil refineries;

(b) whether such proposals for revision have also been received from the Caltex and Esso refineries; and

(c) in what way the revised agreement is beneficial to the Government and whether the revision is dependent on further concessions?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR): (a) The revised agreement with Burmah-Shell has not yet been finalised.

(b) These companies have also expressed willingness to revise the existing agreement, but no formal proposals have yet been submitted by them.

(c) Until conclusion of the revised agreement it is not possible to disclose the terms.

**MONETARY PROVISION FOR NATIONAL  
DISCIPLINE SCHEME UNDER THE THIRD  
FIVE YEAR PLAN**

♦131. SHRI M. C. SHAH: Will the Minister of EDUCATION be pleased to state:

(a) the provision, under the Third Five Year Plan, for expenditure on the National Discipline Scheme; and

(b) the Statewise break-up of this expenditure?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN): (a) Rs. 85 lakhs. But additional funds up to rupees six crores were agreed to be provided for

the implementation of the integrated programme of National Discipline Scheme and Physical Education during the rest of the Third Plan period.

(b) The Scheme is implemented directly from the Centre and therefore information about Statewise\* expenditure is not available.

**CAPITALIST'S INFLUENCE OVER M.P.s**

\*132. SHRI CHANDRA SHEKHAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether he made a press statement on 11th June, 1964 at Lucknow to the effect that certain capitalist in the country had told him that he had influence over more than forty Members of Parliament; and

(b) if so, whether any enquiry in this regard has been instituted?

THE MINISTER OF HOME AFFAIRS (SHRI GULZARILAL NANDA): (a) No, Sir.

(b) Does not arise.

**CONTRACT SIGNED WITH USSR FOR OFF-  
SHORE SEISMIC SURVEY**

♦133. SHRI S. C. DEB: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state whether two contracts have been signed between the Government of India and the Government of the Union of Soviet Socialist Republics, one for carrying out offshore seismic survey and the other for the deputation of 15 Soviet experts for assistance to the Oil and Natural Gas Commission of India?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR): Yes, Sir; but the contracts were signed not between the two Governments, but between our Oil and Natural Gas Commission and VNIIT, Moscow.